

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the **28th** day of **August**, 2018

Present :

Hon'ble Mr. Gokul Chandra Pati, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J

CCP/330/00069/2013
in
Original Application No.47 of 2013

Deena Nath aged about 38 years, Son of Sri Ram Dhani, Resident of Village and Post Rajgarh, District - Mirzapur.

.....Applicant.

By Advocate – Shri A.K. Srivastava
Shri M.K. Srivastava

V E R S U S

Mr. Janardan, Superintendent of Post Offices, Mirzapur, District - Mirzapur.

.....Respondents/Opposite Parties.

By Advocate : Shri R.P. Singh

O R D E R

By Hon'ble Mr. Gokul Chandra Pati, Member-A :

Learned counsel for the applicant submitted that the order of this Tribunal has already been complied with. Accordingly, the contempt petition is dismissed. Notice issued to the respondent is discharged.

Member-J

Member-A

RKM/